

RESERVED POSTS OF S.C./S.T. PERSONS IN  
THE MINISTRY OF TOURISM AND CIVIL  
AVIATION

35. SHRI N. H. KUMBHARE:  
SHRI IBRAHIM KALANIYA:  
SHRI Y. M. MAKWANA:

Will the MINISTER OF TOURISM and  
CIVIL AVIATION be pleased to stat :

(a) what was the total number of posts,  
class-wise, grade wise and category wise  
filled during the year 1972 in his Ministry  
and also in offices under the control of  
his Ministry and how many of them were  
filled from among persons belonging to  
Scheduled Castes and Scheduled Tribes,

(b) what was the total number of vacancies  
that were declared reserved for Scheduled  
Castes and Scheduled Tribes in each  
class, grade and category, on the basis of  
prescribed percentage and carry forward  
rule in that year;

(c) what was the number of vacancies in  
each class, grade and category reserved  
for Scheduled Castes and Scheduled Tribes  
that were not filled in the said year;

(d) whether the Liaison Officer has sub-  
mitted any report of his annual inspec-  
tion; and

(e) if the reply to part (d) above be in  
the affirmative, the details thereof and  
the action taken thereon.

THE MINISTER OF TOURISM AND  
CIVIL AVIATION (DR. KARAN SINGH):  
(a) to (e) The information is being collected  
and will be laid on the Table of the  
House.

RESERVED POSTS OF S.C./S.T. PERSONS

36. SHRI N. H. KUMBHARE:  
SHRI IBRAHIM KALANIYA:  
SHRI Y. M. MAKWANA:

Will the Minister of COMMERCE be  
pleased to state:

(a) what was the total number of posts,  
class-wise, grade wise and category-wise  
filled during the year 1972 in his Ministry  
and also in offices under the control of  
his Ministry and how many of them were  
filled from among persons belonging to  
Scheduled Castes and Scheduled Tribes;

(b) what was the total number of vacan-  
cies that were declared reserved for Sched-  
uled Castes and Scheduled Tribes in each  
class, grade and category, on the basis of  
prescribed percentage and carry forward  
rule in that year;

(c) what was the number of vacancies  
in each class, grade and category reserved  
for Scheduled Castes and Scheduled Tribes  
that were not filled in the said year,

(d) whether the Liaison Officer has sub-  
mitted any report of the annual inspec-  
tion; and

(e) if the reply to part (d) above be in  
the affirmative, the details thereof and  
the action taken thereon.

†[THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI A.  
C. GEORGE): (a) to (e) Information is  
being collected and will be laid on the  
Table of the House.

जन सामान्य के लिए कपडा

37. श्री पंढरीनाथ सीतारामजी  
पाटिल: क्या वाणिज्य मंत्री यह बताने  
की कृपा करेंगे कि :

(क) सामान्य आदमी के लिए  
कपडा उपलब्ध कराने के संबध में लाल  
समिति द्वारा सरकार को कौन कौन  
सीफारिशों की गई है; और

(ख) उन पर सरकार द्वारा क्या  
कार्यवाही की गई है?

†[CLOTH FOR COMMON MAN

37. SHRI P. S. PATIL: Will the Mini-  
ster of COMMERCE be pleased to state:

(a) the recommendations made to Govern-  
ment by Lal Committee in regard to mak-  
ing cloth available to the common man;  
and

(b) the action taken by Government  
thereon?]